

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) NO.293 OF 2020**

**In the matter of:**

National Spot Exchange Ltd Appellant

Vs

Namdhari Food International Pvt Ltd  
Through its Liquidator and Anr. Respondent

Mr Vishwanathan Iyer, Mr. Sandeep Bisht, Advocates for Appellant.  
Mr. Aniruddha Joshi, Advocate for R2.  
Mr. Abhishek Anand and Mr. Viren Sharma, Advocates for R1.  
Mr. Rahul Chitnis, Mr Aaditya A Pande, Advocates for Respondent.

With

**COMPANY APPEAL (AT)(INSOLVENCY) NO.301 OF 2020**

**In the matter of:**

Deputy Collector & Competent Authority Appellant

Vs

Namdhari Food International Pvt Lt Respondent

Mr. Rahul Chitnis and Mr. Aaditya A Pande, Advocates for Appellant.  
Mr. PBA Srinivasan and Mr. Avinash Mohapatra, Advocates for R2.  
Mr. Abhishek Anand, Mr. Viren Sharm, Advocate for R1.

**ORDER**

**29.07.2020-** The Learned counsel for the Appellant in Company Appeal (AT) (Insolvency) No.293/2020 informs this Tribunal that no rejoinder is filed on behalf of the Appellant. The Learned Counsel for 1<sup>st</sup> Respondent, Mr. Abhishek Anand who appears had already filed his Reply. Learned Counsel Mr. Aniruddha Joshi appears for 2<sup>nd</sup> Respondent (Deputy Collector &

competent Authority). On behalf of 2<sup>nd</sup> Respondent, no reply/response is filed.

In respect of Company Appeal (AT) (Insolvency) No.301/2020, Mr. Rahul Chitnis, Advocate appears and inform this Tribunal that copy of the Rejoinder to the other respondents has not been supplied. Learned Counsel for the Appellant in Company Appeal (AT)(Insolvency) No.301/2020 is directed to send copy of 'Rejoinder' to the Learned Counsel appearing for the Respondents by 4.8.2020. For filing of 'Rejoinder' to the Reply of 2<sup>nd</sup> Respondent, at the request of the Appellant in Company Appeal (AT)(Insolvency) No.301/2020 the matter is adjourned to **4.8.2020**.

Interim order passed in Company Appeal (AT)(Insolvency) No.301/2020 will continue till the next date of hearing.

**(Justice Venugopal M)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**Bm/nn**